

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ **16.1.18**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.155/BB/20 17	-	For hearing	252(3)	Condor Constructions Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **SHRI KRISHNA  
PRASAD**  
  
**PH. 9008667286**

**Condor Constructions  
Pvt Ltd**

*Signature*

**ORDER**

PCS for Petitioner is present. He requested time. List it on 22.01.2018.

  
**Member (T)**

  
**Member (J)**